

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 1945 OF 2011**

**Dated: 18<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tamil Nadu Generation & Distribution Corporation Ltd. ...Appellant(s)**

**Vs.**

**PPN Power Generating Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan  
Ms. Shruti Iyer

**ORDER**

Learned counsel for the Appellant seeks two weeks time to cure the defects.

List the matter on **02.03.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**